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Title: Demand to immediate sanction of the welfare hospital as well as the Provident Fund Office for Bidi workers at Adilabad, Andhra Pradesh.

DR. S. VENUGOPAL (ADILABAD): Thank you Sir. I want to draw the attention of the hon. Minister of Labour and Employment towards the plight of bidi workers of Adilabad District of Andhra Pradesh. Nearly 40,000 bidi-rollers, registered under PF, are not having the minimum facilities like hospitals, etc. They have to go nearly 280 kms. away from their places to settle their claims. The hon. Minister had also assured to sanction a Provident Fund Office and a 30-bed hospital for the bidi workers of NIRMAL of Adilabad, but the work has not commenced so far.

Sir, I would like to draw the attention of the hon. Minister of Labour and Employment for the immediate sanction of the welfare hospital as well as the Provident Fund Office for Bidi workers at NIRMAL of Adilabad, Andhra Pradesh.

उपाध्यक्ष महोदय : सुकदेव पासवान जी, आपका मैटर हमने एमपीलैड कमेटी को भेज दिया है।

...(व्यवधान)